

MINUTES OF EFC NO. 03 of AM13 DATED 21.6.2012

Meeting No. 03 of AM13 of EXIM Facilitation Committee (EFC) was held on 21.6.2012 in Room No. 04, Udyog Bhawan, New Delhi, under the Chairmanship of Shri D.K. Singh, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

1.	Shri A. Duraisamy, Director	MOEF(O)
2.	K.K. Tiwari, IA,	D/o Heavy Industry
3.	Shri K.K. Sinha, IA	DIPP
4.	Shri A.K. Agarwal, Addl. IA	C&PC
5.	Shri S.K. Dutta, AC(T)	D/o AHD&F
6.	Sh. B.K. Sachdeva, Dy.DGFT	DGFT
7.	Shri Rajiv Arora, Jt.DGFT	DGFT
8.	Sh. D.C. Katoch, FTDO	DGFT
9.	Representative from MHA	

Chairman of the Committee welcomed the members of the Committee and took up the agenda for discussion.

Following decisions were taken:

- (a) The representative of MOEF(O) present in the meeting stated that they have no objection for allowing import of Air Conditioners containing R-22 Gas for stock & sale purpose. However, the Ozone Depleting Substances including blends containing ODS should only be allowed to actual user only with sufficient storage facilities and handling capabilities of the importers for such chemicals. The Committee after due deliberations handed over him the ITC(HS) Book, 2012 with the request to indicate the Chemical name, ITC(HS) Code, ASHRAE designated numbers for all the 87 items covered under ODS Rules.
- (b) The Committee also decided that the new unit (1st timers) may be granted permission to import 5000 Nos. of Air conditioners containing Refrigerant Gas R-22.

Import Cases (Total 210 Cases)

3.1 Following requests for import were **approved:-**

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
	2	Lupin Ltd, Mumbai 01/53/8/485/AM12/L-14/IC	28.12.2011	Beagle Dog (M/F)	24.87	Approved 30 Beagle Dogs as recommended by D/o AHD&F vide their OM No.102-4/2012-Trade dated 23.5.2012.
	3	Lupin Ltd, Mumbai 01/53/8/484/AM12/L-13/IC	27.12.2011	30 Nos. Beagle Dog	18.69	Approved 08 Beagle Dogs as recommended by D/o AHD&F vide their OM No.102-4/2012-Trade dated 23.5.2012.
	4	Lupin Ltd., Mumbai 01/53/8/510/AM12/L-15/IC	9.1.2012	56 Nos. Beagle Dog (M/F)	35.19	Approved 30 Beagle Dogs as recommended by D/o AHD&F vide their OM No.102-4/2012-Trade dated 23.5.2012.
	5	Lupin Ltd., Mumbai 01/53/8/511/AM12/L-16/IC	9.1.2012	6 Nos. Beagle Dog (M/F)	3.91	Approved 04 Beagle Dogs as recommended by D/o AHD&F vide their OM No.102-4/2012-Trade dated 23.5.2012.

	7	Advinus Therapeutics Ltd, Bangalore 01/53/8/359/AM12/A-43/IC	25.10.2011	Beagle Dogs(Male & Female)---276 Nos.	187.53	Approved 168 Beagle Dogs as recommended by D/o AHD&F vide their OM D/o AHD&F vide OM No.102-25/2011-Trade dated 22.5.2012.
	22	Indo Cyprus Livestock Company, Kerala, 01/53/8/687/AM-12/I-36/IC	28.03.2012	14700 Straws (025ml) frozen Semen Goat Cyprus Shami Goat	250.04	Approved as recommended by D/o AHD&F vide their OM No.102-58/2012-Trade dated 24.5.2012.
	26	Thrombosis Research Institute, Bangalore 01/53/162/9/AM13/T-1/IC	3.4.2012	30 Laboratory Mice	Rs.60/- (Euro 1)	Approved as recommended by D/o AHD&F vide their OM No.102-64/2012-Trade dated 23.5.2012.
	27	Glenmark Pharmaceuticals Ltd., Mumbai 01/53/8/11/AM13/G-1/IC	9.4.2012	4556 Mice and Guinea Pig(M/F)	186.22	Approved as recommended by D/o AHD&F vide their OM No.102-16/2012-Trde dated 23.5.2012.
	28	B.G. Chitale, Sangli 01/53/8/47/AM13/B-4/IC	25.4.2012	66 Nos. Frozen Canadian Bovine Embryos	CAD\$23,826	Approved as recommended by D/o AHD&F vide their OM No.102-76/2012-Trade dated 25.5.2012.
	29	Highgrove Stud & Agricultural Farms, Mumbai 01/53/8/36/AM13/H-3/IC	24.3.2012	24 Nos. Broodmares	405	Approved as recommended by D/o AHD&F vide their OM dated 24.5.2012.
	30	Principal Chief Conservator of Forest (Wildlife), Bhopal 01/53/162/68/AM13/P-5/IC	9.4.2012	13 Nos. Cheetah	nil	Approved as recommended by D/o AHD&F vide their OM No.102-72/2012-Trade dated 23.5.2012.
	33	Syngene International Ltd., Bangalore 01/53/8/87/AM13/S-10/IC	15.5.2012	261 Nos. Rabbits & 610 Nos. Guinea Pigs	126.39	Approved as recommended by D/o AHD&F vide their O.M. No.102-31/2012-Trade dated 8.6.2012.
	34	Javed Tapia, Mumbai 01/53/8/84/AM13/J-10/IC	14.5.2012	2 Nos. Riding Horse	37.17	Approved as recommended by D/o AHD&F vide their O.M. No.102-84/2012-Trade dated 8.6.2012.
	35	Sun Pharma Advanced Research Co Ltd., Baroda, 01/53/8/86/AM13/S-11/IC	14.5.2012	1200 Nos. Rats / Mice	107.36	Approved as recommended by D/o AHD&F vide their O.M. No.102-7/2012-Trade dated 8.6.2012.
	37	Sak Serve P Ltd., Chennai 01/53/8/115/AM13/S-19/IC	28.5.2012	Two Nos. Live Horses	12.94	Approved subject to receipt of written comments from D/o AHD&F.
	38	Shilpa Dhingra, New Delhi 01/53/8/111/AM13/S-18/IC	24.5.2012	One Golden Retriver (DOG)	0.55	Approved subject to receipt of written comments from D/o AHD&F.
	43	Anthem Biosciences P Ltd., Bangalore 01/53/8/110/AM13/A-14/IC	24.5.2012	Mice, Rats, Hamster, Rabbit, Guinea Pig as detailed in the application	1738.3	Approved subject to receipt of written comments from D/o AHD&F.
	44	Shantha Biotechnics Ltd., Hyderabad	14.5.2012	7000 Nos. Mice	153.16	Approved as recommended by D/o AHD&F vide their O.M.

		01/53/162/164/aM13/S-12/IC				No.102-86/2012-Trade dated 8.6.2012.
	45	Tata Institute of Fundamental Research, Bangalore 01/53/162/151/AM13/T-4/IC	11.5.2012	24 Pairs Mice	28.16	Approved as recommended by D/o AHD&F vide their OM No.102-85/2012-Trade dated 8.6.2012.
20.	47	Arjuna Natural Extracts, Kerala 01/53/8/311/AM11/A-37/IC	13.2.2012	Addition of country "Philippines / France / Iceland / Norway / Mexico / Argentina / Vietnan and Ecuador" as exporting country in import Authorisation No.1050000036 dated 11.2.2011 for import of Fish Lipid Oil		Approved as recommended by D/o AHD&F vide their OM No.102-145/2010-Trade dated 8.6.2012.
21.	48	Cadila Pharmaceuticas Ltd., Ahmedabad 01/53/8/98/AM11/C-19/IC	30.3.2012	Addition of Country USA / UK as exporting country instead of Netherland / UK, in import authorisation No.0850000303 dated 9.9.2010.		Approved as recommended by D/o AHD&F vide their OM No.102-67/2010-Trade dated May 2012.
	49	Merck Ltd., Mumbai 01/53/8/7/AM13/M-1/IC	13.4.2012	51680 Kgs Fish Lipid Oil	183.29	Approved as recommended by D/o AHD&F vide their OM dated 8.6.2011 subject to Sanitary Import permit (SIP).
PART-III (D/o Heavy Industry)			-	-	-	-
	2	MIL India Ltd., New Delhi 01/53/8/134/AM13/M-13/IC	5.6.2012	New and Used Car Parts as detailed in the application	8.17	Approved being a development project.
PART-IV (DGCA)			-	-	-	-
	1	Sri Krishna Educational Trust, Vilupuram 01/53/8/440/AM12/S-114/IC	5.12.2011	Aircraft Cessna 150 B N 7320X, SI. No.1550-59420) in grounded state.	16.01	The Committee noted that the case is pending for want of comments from Min. of HRD for over six months. It was ascertained from the website that the Institute is approved by AICTE and Affiliated to Anna University, Coimbatore for B.E / B. Tech and the item is require for educational purpose of the students. The Committee, therefore, decided to approve the case for Institutional Training, subject to condition that the said aircraft shall not be registered in Indian Civil Aviation Registry.
PART-VI (DIPP)			-	-	-	-
	1	S & J Granulate Solutions Pvt Ltd, Mumbai 01/53/8/399/AM12/S-101/IC	15.11.2011	Used Rubber Tyres (Cut/Shreds)---6000 MTs	150.15	Approved 3000 MTs as recommended by DIPP vide their U.O. No.9/30/2011-TSW/11 dated 13.2.2012 and MOEF OM No.5-19/2011-HSMD dated 25.5.2012.
	10	Bhagwati Industries, Hisar 01/53/8/59/AM13/B-5/IC	30.4.2012	1200 MTs Lead Scrap (Radio, Racks and Ropes) and 1800 MTs of Lead Scrap (Rails)	2564.7	Approved 2500 MTs (after deducting the quantity already obtained under A/A) as recommended by MoEF vide

						OM No.23-21/2010-HSMD dated 23.5.2012 subject to condition that the total quantity should not exceed a total of 3000 MTs in both Import Authorisation + Advance Authorisation Scheme in a year.
	17	Honda Siel Power Products Ltd., Delhi 01/53/8/126/AM13/H-9/IC	21.5.2012	8 Nos. Damaged/ Un - usable / Warranty Replaced Parts as detailed in the application	3.44	Approved being item required for R&D purpose only.
	26	Precious Metal Recyclers, Udaipur 01/53/8/142/AM13/P-11/IC	6.6.2012	Lead Scrap as per ISRI - 1500 MTs	900	Approved as recommended by MOEF vide O.M. No.23-15/2010-HSMD dated 20.6.2012 subject to condition that total quantity should not exceed 1500 MTs in both Import Authorisation + Advance Authorisation Scheme in a year..
PART-VIII (MOEF)			-	-	-	-
	1	TMEIC Industrial Systems India P Ltd., Hyderabad 01/53/8/599/AM12/T-29/IC	7.2.2012	Two Nos. Printed Circuit BD remanufactured	5.15	The Committee decided to approve the case being small quantity and required for servicing the computer.
PART-VIII (MOEF)			-	-	-	-
	3	Radiant Metals & Alloys Pvt. Ltd., Mumbai, 01/53/8/662/AM-12/R-46/IC	13.03.2012	500 Tons of Troma Aluminium Scrap	500	Approved as recommended by MOEF vide O.M. No.5-7/2012-HSMD dated 14.6.2012 subject to valid Consent to Operate (CTO) from the concerned State Pollution Control Board and Pre-shipment Inspection Certificate, as per the provisions of para 2.32 of HBP. Vol-I.
	18	G.K. Founders P Ltd., Mumbai 01/53/8/103/AM13/G-7/IC	22.5.2012	Aluminium Scrap Troma - 1500	1593	Approved as recommended by MOEF vide O.M. No.5-7/2012-HSMD dated 14.6.2012 subject to valid Consent to Operate (CTO) from the concerned State Pollution Control Board and Pre-shipment Inspection Certificate, as per the provisions of para 2.32 of HBP. Vol-I.
	19	G.K. Founders P Ltd., Mumbai 01/53/8/102/AM13/G-8/IC	22.5.2012	Aluminium Scrap Troma - 100	849.6	Approved as recommended by MOEF vide O.M. No.5-7/2012-HSMD dated 14.6.2012 subject to valid Consent to Operate (CTO) from the concerned State Pollution

					Control Board and Pre-shipment Inspection Certificate, as per the provisions of para 2.32 of HBP. Vol-I.
PART-IX [MOEF(O)]		-	-	-	-
1	Shambu Associates, New Delhi 01/53/8/601/AM12/S-150/IC	23.2.2012	(i) 54.40 MTs R-134A, (ii) 8.72 MTs R404-A, (iii) 9.04 MTs R-407A and (iv) 9.04 MTs R-410 A	1.67	The Committee noted that R-134A, R410A, R407A and R410A are HFC and HFC blends, which are not ODS, as informed by MOEF vide OM dated 13.4.2012. These items are freely importable no approval of committee is required.
2	Lovely Collection, Tamilnadu 01/53/8/657/AM12/L-18/IC	12.3.2012	7110 Nos. Air conditioners containing R-22 Gas	1088.82	Approved 5000 Nos. as per the No Objection of MOEF vide OM No.11/1/2012-OC dated 20.3.2012.
3	Delite Refrigeration Co, Mum 01/53/8/656/AM12/D-36/IC	12.3.2012	20000 Nos. Air conditioners containing R-22 Gas	3570	Approved as per the No Objection of MOEF vide OM No.11/1/2012-OC dated 20.3.2012.
4	Mantra India, New Delhi 01/53/8/638/AM12/M-67/IC	9.3.2012	5000 Nos. Air conditioners containing R-22 Gas	565	Approved as per the No Objection of MOEF vide OM No.11/1/2012-OC dated 13.4.2012.
5	Kritvi Enterprises, Delhi 01/53/8/639/AM12/K-30/	9.3.2012	5000 Air conditioners containing R-22 Gas nad Refrigerant Gas R406A, 418A, R152A, R410A, R415A	3712.5	Approved 5000 Nos. Air conditioners containing R-22 Gas. Import of Refrigerant Gas R406-A, 418A and R152A are HCFC based blends and the firm has not registered with MOEF and hence, Committee decided to reject the request. As regards, R-410 A and R-415 A, these are HFCs and HFC based blends and are freely importable.
6	R.K. Global (Finance) P Ltd., Delhi 01/53/8/641/AM12/R-43/IC	9.3.2012	5000 Nos. Air conditioners containing R-22 Gas	0.56	Approved as per the No Objection of MOEF vide their OM No.11/1/2012-OC dated 20.3.2012.
7	Galaxy Refrigeration P Ltd., Delhi 01/53/8/626/AM12/G-40/IC	5.3.2012	3000 Nos. Air conditioners	705.03	Approved as per the No Objection of MOEF vide their OM No.11/1/2012-OC dated 20.3.2012.
8	Anthem Promotions, New Delhi, 01/53/8/673/AM-12/A-84/IC	19.03.2012	4300 Nos of Air Conditioners with R22 Gas	547	Approved as per the No Objection of MOEF vide their OM No.11/1/2012-OC dated 13.4.2012.
9	Indian Air Force, Ministry of Defence, New Delhi, 01/53/8/676/AM-12/I-34/IC	19.03.2012	44913 Kgs of Recycled Halon Gas H-1211/A/W ISO 7201-01	739.49	Approved as per the No Objection of MOEF vide their OM No.11/5/2012-OC dated 12.6.2012.
10	Anex Industries, New Delhi	10.4.2012	5500 Nos. of Air conditioners with	663	Approved 5000 Nos. as per the No Objection of MOEF

		01/53/8/18/AM13/A-2/IC		HCFC 22 Gas		vide their OM No.11/1/2012-OC dated 13.4.2012.
	11	Industrial Atomizer Co., Mumbai, 01/53/8/686/AM-12/I-35/IC	27.03.2012	112.80 MT of HCFC-141B (1,1-Dichloro, 1-Fluoroethane)	130.04	The rep. of MOEF informed that the firm has now registered with them and they have no objection. The committee, therefore, decided to approve the case subject to the condition that the MOEF Registration Certificate shall be submitted to the concerned RA before issue of import authorisation.
	13	Grace Logistics, Tamil Nadu, 01/53/8/690/AM-12/G-44/IC	29.03.2012	9158 sets of Air Conditioner with R-22 (HCFC)	1041.83	Approved as per the No Objection of MOEF vide their OM No.11/1/2012-OC dated 13.4.2012.
	15	JKS Global P Ltd., Delhi 01/53/8/19/AM13/J-2/IC	10.4.2012	5500 Nos. of Air conditioners with HCFC 22 Gas	663	Approved 5000 Nos. as per the No Objection of MOEF vide their OM No.11/1/2012-OC dated 13.4.2012.
	16	Ceasefire Industries Ltd., Mumbai 01/53/8/9/AM13/C-2/IC	4.4.2012	40,000 Kgs HCFC Blend E	150	Approved as per the No Objection of MOEF vide their OM No.11/1/2012-OC dated 14.6.2012.
	18	Kheteshwar Trading Co., Mumbai 01/53/8/58/AM13/K-3/IC	30.4.2012	11000 Pcs Air conditioners with R-22 Gas	835.2	Approved as per the No Objection of MOEF vide their OM No.11/1/2012-OC dated 9.5.2012 has given no objection.
	19	Indus Valley Partners India Ltd., Noida 01/53/8/57/AM13/I-3/IC	3.5.2012	10 Nos. Split Air Conditioners with R-22 Gas	7.52	Approved as per the No Objection of MOEF vide their OM No.11/1/2012-OC dated 28.5.2012 has given no objection.
	20	Carrier Media India P Ltd., Gurgaon 01/53/8/57/AM13/C-5/IC	27.4.2012	392,000 Nos. Window / Split Air conditioners containing R-22 Gas	14829.28	The Committee noted that the applicant is a subsidiary of Carrier Group and name has been changed from Carrier Refrigeration and Air conditioning Venture P Ltd. having 49 branches in India. Therefore, Committee approved the case subject to condition that they shall import ACs from Foshan Midea Carrier Air Conditioning Co Ltd., China and Midea Electric Trading (Singapore) Co Pte Ltd.
	21	Indus Valley Partners India Ltd., Noida 01/53/8/66/AM13/I-4/IC	3.5.2012	66 Nos. Air conditioners containing R-22 Gas	14.72	Approved as per the No Objection of MOEF vide their OM No.11/1/2012-OC dated 28.5.2012 has given no

						objection..
	22	Sharp Business Systems India Ltd., Delhi 01/53/8/33/AM13/S-5/IC	23.4.2012	70535 Nos of Air conditioners containing R-22 Gas	13219.32	Approved balance quantity of 64,619 Nos., as per the No Objection of MOEF vide their OM dated 9.5.2012.
	23	Transcold Appliances, Bangalore 01/53/8/52/AM13/T-3/IC	26.4.2012	578 Nos. Chillers and Outdoor Units of Split Air Conditioners containing R-22 Gas	206	Approved as per the No Objection of MOEF vide their OM dated 9.5.2012 has given No Objection.
	24	Blue Star Ltd., Mumbai 01/53/162/56/AM13/B-2/IC	18.4.2012	34,000 Kgs Gas Refrigerant R-134 A in 500 g	215.52	The Committee noted that MOEF vide OM dated 30.4.2012 has informed R-134A gas is Non-Ozone Depleting Substance and are listed under OGL. The item is freely importable and no approval of the Committee is required.
	25	Whirlpool of India Ltd., Gurgaon 01/53/8/125/AM13/W-5/IC	31.5.2012	215,000 Air conditioners containing R-22 Gas	26836.73	Approved as per the No Objection of MOEF vide their OM No.11/1/2012-OC dated 8.6.2012.
	26	Whirlpool of India Ltd., Gurgaon 01/53/8/123/AM13/W-6/IC	31.5.2012	45,000 Air conditioners containing R-22 Gas	5830.38	Approved as per the No Objection of MOEF vide their O.M. No.11/1/2012-OC dated 8.6.2012.
	27	Whirlpool of India Ltd., Gurgaon 01/53/8/124/AM13/W-7/IC	31.5.2012	100,000 Air conditioners containing R-22 Gas	13115.7	Approved as per the No Objection of MOEF vide their O.M. No.11/1/2012-OC dated 8.6.2012.
	28	Whirlpool of India Ltd., Gurgaon 01/53/8/125/AM13/W-8/IC	31.5.2012	140,000 Air conditioners containing R-22 Gas	18361.98	Approved as per the No Objection of MOEF vide their O.M. No.11/1/2012-OC dated 8.6.2012.
	30	H.R. International, Chennai 01/53/8/100/AM13/H-8/IC	23.5.2012	15,000 Air Conditioners containing R-22 Gas	2349.67	Approved as per the No Objection of MOEF vide their OM No.11/1/2012-OC dated 31.5.2012.
	31	ETA Star Appliances P Ltd., Chennai 01/53/8/94/AM13/E-9/IC	18.5.2012	135,000 Nos. Air conditioners containing R-22 Gas	18285	Approved as per the No Objection of MOEF vide their OM No.11/1/2012-OC dated 31.5.2012.
	32	Value Industries Ltd., Aurangabad 01/53/8/140/aM13/V-6/IC	6.6.2012	1,07,000 Nos. Air conditioners containing R-22 Gas	12453.11	The Committee noted that the company was earlier known as Videocon Appliance Ltd., and IEC is dated 25.7.1990. Therefore, Committee approved the case for fully quantity as per the No Objection of MOEF vide their OM No.11/1/2012-OC dated 13.6.2012.
	33	Pavitra Export Import P Ltd., Delhi 01/53/162/272/AM13/P-13/IC	12.6.2012	5500 Nos. Air conditioners containing R-22 Gas	689	Approved 5000 Nos. as per the No Objection of MOEF vide their OM No.11/1/2012-OC dated 19.6.2012.

	34	Pavitra Infracon P Ltd., Delhi 01/53/162/273/AM13/P-12/IC	12.6.2012	5500 Nos. Air conditioners containing R-22 Gas	689	Approved 5000 Nos. as per the No Objection of MOEF vide their OM No.11/1/2012-OC dated 19.6.2012.
	35	Pavitra Shri Trading P Ltd., Delhi 01/53/162/269/AM13/P-14/IC	12.6.2012	5500 Nos. Air conditioners containing R-22 Gas	689	Approved 5000 Nos. as per the No Objection of MOEF vide their OM No.11/1/2012-OC dated 19.6.2012.
PART-XI (PESO)			-	-	-	-
	3	Economic Explosives Ltd., Nagpur 01/53/8/76/AM13/E-8/IC	9.5.2012	4100 Kms Shock Tube Nitro Tube	175.87	Approved as recommended by PESO vide their letter NO.E-25(38)117/2010 dated 22.5.2012.
	6	Baker Hughes Singapore Pte, Mumbai 01/53/8/112/AM13/B-8/IC	24.5.2012	Explosives (Charge Assembly 4539, Predator XP HMX, Charge Shaped 1.4 D UN 0440, 2016) as detailed in the application	21.2	Approved as recommended by PESO vide their letter No.E-25(38)114/2009 dated 7.6.2012.
	7	Solar Industries India Ltd., Nagpur 01/53/8/155/AM13/S-26/IC	12.6.2012	Explosives (Tri Nitro Toluene (TNT))	600	Approved as recommended by PESO vide their letter No.E-25(38)126/2012 dated 20.6.2012.
	8	Schlumberger Asia Services Ltd., Mumbai 01/53/8/88/AM13/S-13/IC	15.5.2012	Explosives - 3072 Nos. (Charge Shaped, Charge Powerjet 2006 HMX)	16.37	Approved as recommended by PESO vide their letter No.E-25(38)60/2009/IV dated 29.5.2012.
PART-XII(PHARMA)			-	-	-	-
68.	3	Metrochem API P Ltd., Hyderabad 01/53/8/53/AM13/M-5/IC	26.4.2012	2,2,2 Trifluoro Ethanol - 60,000 Kgs	237.1	Approved as recommended by D/o Pharma vide their OM No.36012/1/2011-PI(Norms) dated 18.6.2012.
PART-XVI(MHA)			-	-	-	-
	6	Trident Infosol Pvt Ltd, New Delhi 01/53/8/410/AM12/T-23/IC	17.11.2010	Optical Sight for Rifle AK-47 Specter 4X RR-BNS Weapon Sight-06 Nos.	3.91	Approved as recommended by MHA vide their OMN.IV-24011/5/2012-Prov.I dated 13.6.2012, subject to condition that after trials, the item should be re-exported to its country of origin.
	7	Aligator Design P Ltd., Delhi 01/53/8/496/AM12.A-62/IC	2.1.2012	6 Nos. Optical Sight for Rifle AK-47	5.72	Approved as recommended by MHA vide their OMN.IV-24011/5/2012-Prov.I dated 13.6.2012
	10	Ladlee Exports Import, Delhi 01/53/8/543/AM12/L-17/IC	25.1.2012	12 Eclipse 400 X and One Chimera Hub	3.53	Approved as recommended by MHA vide their OMN.IV-24011/5/2012-Prov.I dated 13.6.2012
	17	Surya Engineers, Jaipur 01/53/8/21/MA13/S-1/IC	11.4.2012	43 Industrial Remote Control	2.87	Approved as recommended by MHA vide their OMN.IV-24011/5/2012-Prov.I dated 13.6.2012

	20	CRPF, Delhi 01/53/162/99/AM13/C-6/IC	13.4.2012	10 Nos. Less Lethal Launcher with Impact Projectile as detailed in the application	23	Approved as recommended by MHA vide their OMN.IV- 24011/5/2012-Prov.I dated 13.6.2012
	21	CRPF, Delhi 01/53/162/37/AM13/C-4/IC	19.4.2012	G195 Nos. Gas Cylinder (part of Assault Rifles X-95)	Euro 977	Approved as recommended by MHA vide ID No.U-II- 734/2007-08-Proc-IV/MHA- Prov.II dated May 2012.
	27	Security Instrumnts, New Delhi 01/53/8/151/AM13/S- 27/IC	12.6.2012	165 Nos. Digital Night Vision Goggles	317.2	Approved subject to receipt of written comments of MHA.
	33	Serial Innovations India P Ltd., Bloge 01/53/8/107/AM13/S- 16/IC	4.6.2012	Insat Transmitter JRT / 2720 / JINYANG - 86 Nos.	39.71	Approved as recommended by MHA vide their OMN.IV- 24011/5/2012-Prov.I dated 13.6.2012.
	34	Essel Shyam Technologies Ltd., Delhi 01/53/8/130/aM13/E- 12/IC	4.6.2012	Insat Transmitter JRT / 2720 / JINYANG - 86 Nos.	39.71	Approved as recommended by MHA vide their OMN.IV- 24011/5/2012-Prov.I dated 13.6.2012 subject to condition that clearance may be obtained from DoT and DoS.
PART-XVIII (MISC)			-	-	-	-
	2	Manav Servath Trust, New Delhi 01/53/8/78/AM13/M-8/IC	11.5.2012	Radioactive Iridium Wire	1.89	Approved as recommended by D/o Atomic Energy vide letter No.AERB/RSD/RT/DL- 90/2011/11075 dated 13.9.2011.
	5	Titan Industries Lt d., Bangalore 01/53/8/141/AM13/T-9/IC	6.6.2012	10,173 Kgs Gold Bar of 995% or above	288941 lacs	Approved for import of Gold Dore (upto 95% purity) for their 6 months requirement for the refining to be carried out by them. The file may be submitted to DG for approval being high value.
	6	Electronics Corporation of India Ltd., Hyderabad 01/53/8/74/aM13/E-7/IC	7.5.2012	9 Nos. Cell Phone Jammer	328.44	Approved as recommended by Cabinet Secretariat vide letter dated nil.
	7	GMR Energy Trading Ltd., Bangalore 01/53/162/953/AM12/G-33/IC	7.6.2012	3499540800 KWH (unit) Electrical Energy yearly	131232.78	Approved in principle on the recommendations of DOC OM dated 2.11.2012, MEA U.O. No.E.II/112/3/2011 dated 28.11.2011 and Min. of Power No.73/8/2011-SP&PA/1457 dated 7.10.2011. As regards validity of import authorisation for a longer period (30 years as requested by the firm), it may be decided on file. The firm may also be asked to appear for Personal Hearing before Addl.DG to explain the case in detail.
	8	GMR Energy Trading Ltd., Bangalore 01/53/8/144/AM13/G-9/IC	7.6.2012	2562172800 KWH (unit) Electrical Energy yearly	96081	Approved in principle on the recommendations of DOC OM dated 2.11.2012 MEA U.O.

		01/53/8/147/AM12/S-3/IC				dated 2.11.2012, MHA No.E.II/112/3/2011 dated 28.11.2011 and Min. of Power No.73/8/2011-SP&PA/1457 dated 7.10.2011. As regards validity of import authorisation for a longer period (30 years as requested by the firm), it may be decided on file. The firm may also be asked to appear for Personal Hearing before Addl.DG to explain the case in detail.
	10	Ankit Metals & Power Ltd., Kolkata 01/53/162/288/AM13/A-20/IC	18.6.2012	12 Nos. Radiosotope Cs-137 12 x 74 MBq (20 mCi)	22.57	Approved on the recommendations of AERB vide letter No.AERB/RSD/NG/ER-217 / 1/ 2012/ 1921 dated 10.2.2012.

3.2 Following 113 applications for import were deferred as comments from the concerned Ministries have not been received. Concerned Ministries may be reminded to expedite their comments:-

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision.
PART-I (AHD&F)			-	-	-	-
	1	Lupin Ltd, Mumbai 01/53/8/23/AM12/L-1/IC	18.04.2011	Beagles (Male & Female)-- -132 Nos	56.89	Deferred for want of comments from D/o AHD&F.
	6	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.2011	Pure Breed GGP Breeding Swine---70 Units/Nos.	65.52	Deferred for want of comments from D/o AHD&F and information from the applicant.
	8	Indian Immunologicals Ltd, Hyderabad 01/53/8/384/AM12/I-23/IC	8.11.2011	Frozen Bovine Semen- -52,900 Untis	32.79	Deferred for want of comments from D/o AHD&F.
	9	Saife Vetmed Private Limited, Delhi 01/53/8/430/AM12/S-108/IC	25.11.2011	Kunafin (parasitic wasps of house and stable flies)-- -4050 Kgs.	100	Deferred for want of comments from Dte. Of Plant Protection, Quarantine & Storage, Faridabad.
	10	Sanjay Sen, Kolkatta 01/53/8/434/AM12/S-110/IC	30.11.2011	Ornamental Fish---780 Nos.	0.49	Deferred for want of comments from D/o AHD&F and information from the applicant.
	11	Sunil Tandon, Hyderabad 01/53/8/486/AM12/S-131/IC	28.12.2011	02 Baby Wallaby (Macropus Parma)	0.4	Deferred for want of comments from D/o AHD&F and information from the applicant.
	12	Dhritiman Datta, Kolkata 01/53/162/1073/AM12/D-28/IC	20.12.2011	2160 Nos. Ornamental Fishes	0.91	Deferred for want of comments from D/o AHD&F and information from the applicant.
	13	Asha Krishnakumar, Tirupur 01/53/162/1096/AM12/A-58	22.12.2011	Live Horse - One	3.78	Deferred for want of comments from D/o AHD&F and information from the applicant.
	14	Provet Genetics Pvt. Ltd.,	31.01.2012	3000 Holstein Friesian	4252.5	Deferred for want of

	Mharashtra 01/53/8/550/AM-12/P-39/IC		Cows		comments from D/o AHD&F and information from the applicant.
15	Marvel Poultry, Hyderabad 01/53/8/547/AM12/M-59/IC	31.01.2012	Grand parent stock (Poultry Layers) Gallus Domesticus- —500 Nos	1.25	Deferred for want of comments from D/o AHD&F and information from the applicant.
16	Fortune Associates, Hyderabad 01/53/8/565/AM12/F-13/IC	7.2.2012	10 Alpaca (Vicugna Pacos)	3	Deferred for want of comments from D/o AHD&F and information from the applicant.
17	M.A. Gaffar, Hyd 01/53/8/527/AM12/M- 58/IC	11.1.2012	4 Nos. Baby Pony Horse	0.8	Deferred for want of comments from D/o AHD&F and information from the applicant.
18	Karnataka Co-operative Milk Federation, Bangalore 01/53/8/599/AM12/K-25/IC	23.2.2012	Bovine Frozen Seme - (i) Holstein Friesian - 10,000 (ii) Jersey - 10,000	20.46	Deferred for want of comments from D/o AHD&F and information from the applicant.
19	Travancore Aquapets, Kochi 01/53/8/583/AM12/T-33/IC	13.2.2012	Ornamental Fish	not given	Deferred for want of comments from D/o AHD&F and information from the applicant.
20	Fortune Associates Hyderabad 01/53/8/666/AM12/F-15/IC	13.03.2012	15 pair of Miniature pony, Parma Wallaby and Marmoset	7.75	Deferred for want of comments from D/o AHD&F and information from the applicant.
21	Hester Biosciences Ltd., Ahmedabad 01/53/8/670/AM-12/H-40/IC	15.03.2012	700000 nos of SPF Eggs	462.14	Deferred for want of comments from D/o AHD&F and information from the applicant.
23	Matrix India, Pune, 01/53/162/1367/AM-12/M-70/IC	15.03.2012	50 pcs of Common Butterflies and insects	1.55	Deferred for want of comments from Min. of E&F (WL). The applicant may be asked to obtain a NoC from Chief Wild Life Warden, Govt. of Maharashtra for importing common Butterflies and insects from USA.
24	Unique Dental Care, Bangalore 01/53/162//193/AM13/U-2/IC	18.5.2012	2 Nos. ARA ARARAUNA & 2 Nos. ARA Macao	4.46	Deferred for want of comments from D/o AHD&F MOEF(WL).
25	Dwarka Sea World, Delhi 01/53/8/17/AM13/D-1/IC	10.4.2012	19,500 Nos. Ornamental Fish	16.21	Deferred for want of comments from D/o AHD&F and information from the applicant.
32	Aquamax, Pune 01/53/8/61/AM13/A-8/IC	2.5.2012	10,000 Nos. Ornamental Fishes	11.58	Deferred for want of comments from D/o AHD&F and information from the applicant.
36	The Colors, Chennai 01/53/8/AM13/T-6/IC	18.5.2012	79,000 Nos Lice Fishes	196.4	Deferred for want of comments from D/o AHD&F and information

						from the applicant.
	39	Asha Krishnakumar, Tirupur 01/53/8/116/AM13/A-15/IC	29.5.2012	One Live Horse	3.78	Deferred for want of comments from D/o AHD&F.
	40	Asha Krishnakumar, Tirupur 01/53/8/117/AM13/A-16/IC	29.5.2012	One Live Horse	7.47	Deferred for want of comments from D/o AHD&F.
	41	Sabarmati Ashram Gaushala, Gujarat 01/53/8/137/AM13/S-23/IC	6.6.2012	5000 Doses HF Frozen Semen	8.69	Deferred for want of comments from D/o AHD&F.
	42	Sabarmati Ashram Gaushala, Gujarat 01/53/8/138/AM13/S-24/IC	6.6.2012	5000 Doses HF Frozen Semen	8.48	Deferred for want of comments from D/o AHD&F.
	46	Pearls Impex, Mumbai 01/53/8/93/AM13/P-10/IC	17.5.2012	100,000 Pcs Ornamental Fishes	106	Deferred for want of comments from D/o AHD&F and information from the applicant.
	50	Pranav Agro Industries Ltd., Pune 01/53/8/62/AM13/P-7/IC	2.5.2012	40 Mts Niacin (Feed Grade) (Vitamin B3)	127.72	Deferred for want of comments from D/o AHD&F.
PART-II (C&PC)			-	-	-	-
	2	R.K. Plastics, Falna 01/53/162/37/AM13/R-1/IC	13.4.2012	500 MTs Cellulose & Virgin Plastic Waste & Scraps	112.5	Deferred for want of comments from MOEF.
	3	Jain Tube Corporation, Falna 01/53/162/36/AM13/J-3/IC	11.4.2012	330 MTs Cellulose & Virgin Plastic Waste & Scraps	74.25	Deferred for want of comments from MOEF.
	4	VHCL Industries Ltd., Mumbai 01/53/8/82/AM13/V-1/IC	14.5.2012	3300 MTs Virgin Plastic Scrap	757.35	Deferred for want of comments from MOEF and C&PC.
	5	Apar Industries Ltd., Vadodara 01/53/8/71/AM13/A-9/IC	4.5.2012	3000 MTs Polytetrafluoroethylene PTEE Scrap	7.72	Deferred for want of comments from MOEF and C&PC.
PART-III (Heavy Industry)			-	-	-	-
	1	Bharat Electronics Ltd., Bangalore 01/53/162/1274/AM11/B-1/IC	13.4.2012	28,000 Kgs Chromium Powder	657.48	Deferred for want of comments from D/o IT and information from the applicant.
	4	GE India Industries P Ltd., Delhi 01/53/8/148/AM13/G-10/IC	11.6.2012	second hand tools as detailed in the application	19.17	Deferred for want of comments from D/o Heavy Industry.
PART-IV (DGCA)			-	-	-	-
	2	Interglobal Aviation Ltd., New Delhi 01/53/8/153/AM13/I-9/IC	12.6.2012	5 Nos. Transceiver / Receiver for Aircraft.	228.05	Deferred for want of comments from DGCA.
PART-VI (DIPP)			-	-	-	-
	2	Malhotra Rubbers Ltd, New Delhi 01/53/8/426/AM12/M-44/IC	23.11.2011	Crumb Rubber Powder--500 MTs	8.35	Deferred for want of comments from DIPP.
	3	Kavita Overseas (P) Ltd., Delhi 01/53/8/596/AM12/K-26/IC	22.2.2012	10,000 MTs Dry Battery Scrap	3640	Deferred for want of comments from MOEF.
	4	Krisgo Miracle Rubber Pvt. Ltd., Andhra Pradesh 01/53/8/629/AM-12/K-28/IC	06.03.2012	500 tons of Waste Latex Glovers, Balloon, Rubber Thread (white & Black) and Natural Rubber Band Scrap	90	Deferred for want of information from the firm and comments from MOEF.

5	Tyro Energy, bangalore, 01/53/8/685/AM-12/T-36/IC	23.03.2012	20,000 MT of Used Rubber tyre-cut into small Pieces (Shredded tyres & used rubber tyre with one cut in bead wire & Used rubber tyre in bale form or loose	14 crores	Deferred for want of comments from MOEF and DIPP.
6	Esszee Manufacturing Pvt. Ltd., Mumbai, 01/53/8/661/AM-12/E-32/IC	13.03.2012	20,000 MTs of Waste, parings and scrap of Rubber	10 crores	Deferred.
7	Khyati Tradecom P Ltd., Jaipur 01/53/8/20/AM13/K-2/IC	11.4.2012	6000 MTs Used Tyres / shredded tyres scrap	450	Deferred for want of comments from MOEF.
8	Kelachanda Elastomers, Kerala 01/53/162/1274/AM11/K-28/IC	2.2.2011	50 MTs Latex Examination Glove Scrap (Industrial Rejects)	13.68	Deferred for want of comments from MOEF.
9	Ambuja Green Products, Jaipur 01/53/8/45/AM13/A-6/IC	24.4.2012	12,000 MTs Used Rubber Tyres / Shredded Tyres scrap	900	Deferred for want of comments from MOEF.
11	ILA Industries, Agra 01/53/8/65/AM13/I-5/IC	3.5.2012	2500 MTs Waste, Paring Scrap of Rubber	89.1	Deferred for want of comments from MOEF.
12	Jarson Metal, Thane 01/53/8/63/AM13/J-7/IC	2.5.2012	2000 MTs Lead Battery Plates covered by ISRI Rails	1248	Deferred for want of comments from MOEF.
13	Triveni Green Earth Product, Jaipur 01/53/8/44/AM13/T-2/IC	26.4.2012	5400 MTs Used rubber Tyres / Shredded Tyres Scrap	4050	Deferred for want of comments from MOEF.
14	Green Transitions, New Delhi 01/53/8/46/AM13/G-2/IC	24.4.2012	21,000 MTs.Old Scraped Tyre Chips	441	Deferred for want of comments from MOEF.
15	Tinna Overseas Ltd., New Delhi 01/53/8/108/AM13/T-8	24.5.2012	2000 MTs Shredded Scrap with Embedded Steel & Fibre	93.6	Deferred for want of comments from MOEF.
16	Sagar Bhalla, Gwalior 01/53/162/229/AM13/S-20/IC	22.5.2012	27 MTs Rubber Tyres Scrap in Two Pieces	0.4	Deferred for want of comments from MOEF and DIPP.
18	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.2012	Scrap Cut Tyres in 2-3 Piece - 6000 MTs	531	Deferred for want of comments from MOEF and DIPP.
19	Jai Bajrang Rubber P Ltd., Moga 01/53/162/226/AM13/J-12/IC	30.5.2012	500 MTs Rubber Crump / Rubber Buffing Powder	49.02	Deferred for want of comments from MOEF and DIPP.
20	Shantech International P Ltd., Mumbai 01/53/162/197/AM13/S-15/IC	24.5.2012	1200 MTs Powder and Granules obtained from waste and scrap of used Tires (Rubber Mesh / C Rubber)	96	Deferred for want of comments from MOEF and DIPP.
21	Vavanje Crumb Rubber Ltd., Mumbai 01/53/8/136/AM13/V-2/IC	5.6.2012	100,000 MTs Used Rubber Tyres	2320	Deferred for want of comments from MOEF and DIPP.
22	Kohinoor Reclamation, Jalandhar 01/53/8/98/AM13/K-4/IC	21.5.2012	1200,000 Kgs used Tyres with Cut	63.6	Deferred for want of comments from MOEF and DIPP.
23	Eastman Reclamations, Jalandhar 01/53/8/98/AM13/E-10/IC	21.5.2012	1200,000 Kgs used Tyres with Cut	63.6	Deferred for want of comments from MOEF and DIPP.
25	Bindal Smelting P Ltd., New Delhi 01/53/8/77/AM13/B-6/IC	9.5.2012	Lead Scrap as per ISRI - 350 MTs	213.72	Deferred for want of comments from MOEF and DIPP.

	27	Deepa Enterprises, Bangalore 01/53/119/AM13/D-2/IC	30.5.2012	3000 MTs Rubber Tyre Scrap (Natural Rubber Scrap, Tyre Scrap)	936	Deferred for want of comments from MOEF and DIPP.
PART-VII (ICMR)			-	-	-	-
	1	TCG Life Sciences Ltd, Kolkata 01/53/8/197/AM-12/T-16/IC	28.7.2011	Human AB, Male Plasma derived---100 X 20 bot	3.65	Deferred. Reminder may be issued to ICMR to expedite their comments.
	2	International Institute of Biotechnology & Toxicology, Tamil Nadu, 01/53/8/667/AM-12/I-33/IC	13.03.2012	(i) 17 nos of Reconstructed Human Epidermis small age (ii) 2 nos of Skin Ethic Maintenance & Growth Medium & (iii) 1 nos of Transport to India via Fedex	1.05	Deferred for want of information from the firm and comments from ICMR.
PART-VIII (MOEF)			-	-	-	-
	2	Shivam Iron & Steel Company Ltd., Kolkata, 01/53/8/619/AM-12/S-152/IC	01.03.2012	50,000 MT of Slag : Ferro Manganese	25.1	Deferred for want of information from Min of Steel and MOEF.
	20	Vidur Tools P Ltd., Navi Mumbai 01/5/8/135/AM13/V-4/IC	5.6.2012	50,000 Kgs Tunsten Scrap	700	Deferred for want of information from Min of Steel and MOEF.
	22	Sardar Metal & Alloys Ltd., AP 01/53/8/133/AM13/S-22/IC	5.6.2012	10,000 MTs MNO Slag	7500	Deferred for want of information from Min of Steel and MOEF.
PART-IX [MOEF(O)]			-	-	-	-
	12	Ambitious Markerting, Delhi, 01/53/8/691/AM-12/A-85/IC	29.03.2012	4200 Units of Air Conditioners	509.53	Deferred for want of comments from MOEF and information from the applicant.
	17	Amrit Chem, Mumbai 01/53/8/10/AM13/A-1/IC	4.4.2012	300 MTs HCFC 141 B	424.32	Deferred for want of comments from MOEF and information from the applicant.
	29	El Dupont India Private Ltd., Guragaon 01/53/8/127/AM13/E-11/IC	1.6.2012	100,000 Kgs D 10206780 Dupont TM Suva ® MP 39 - ITK	242.45	Deferred for want of comments from MOEF and information from the applicant.
PART-X [MOEF(WL)]			-	-	-	-
	1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)-100 MTs	150	Deferred for want of comments from MOEF(WL).
	2	Siddharth Singh Garha, Indore 01/53/8/464/aM12/S-121/IC	14.12.2011	13 Nos. Hunting Trophies	8.98	Deferred for want of comments from MOEF(WL).
	3	Wave Industries P Ltd., Delhi 01/53/8/470/AM12/W-8/IC	21.12.2011	3 Nos. African Handicraft Zebra Skin Rugs	3.15	Deferred for want of comments from MOEF(WL).
	4	Deputy Conservator of Forests, Pune 01/53/8/73/AM13/P-9/IC	7.5.2012	53 Units Syringe Projectors & Accessories	1.18	Deferred for want of comments from MOEF(WL).
	5	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.2012	55 MTs Sandal Wood	94.32	Deferred for want of comments from MOEF(WL).
	6	Hitech Advance Product, Indore 01/53/8/43/AM13/H-5/IC	24.2.2012	6 sets Veterinary Equipment / Tranquilizer Equipment / CO2 Injection	5.18	Deferred for want of comments from MOEF(WL).

				Rifle / Injection Projector and Accessories		MOEF (WL).
	7	Rajkot Zoological Park, Rajkot 01/53/8/38/AM13/R-2/IC	19.4.2012	54 Units Syringe Projector & Accessories (as detailed in the application)	1.44	Deferred for want of comments from MOEF(WL).
	8	Arjun Balraj Mehta, New Delhi 01/53/8/91/AM13/A-12/IC	16.5.2012	14 Nos. Trophies as detailed in the application	1.73	Deferred for want of comments from MOEF(WL).
	9	Burberry India P Ltd., Delhi 01/53/8/106/B-9/AM13/IC	23.5.2012	52,000 Buttons made of 100% mother of pearls stitched on shirts and Dersey wear	33.98	Deferred for want of comments from MOEF(WL).
	10	Jaideep Singh, Chandigarh 01/53/8/97/AM13/J-11/IC	21.5.2012	Lion Trophy - 1	Nil	Deferred for want of comments from MOEF(WL).
	11	Hipe Developers, Karnataka 01/53/162/216/AM13/H-10/IC	28.5.2012	One Tortoiseshall Model Ship of Square Rigged Schooner with Horn Salts, approximately 32 inch Length x 23 inch Height	14.19	Deferred for want of comments from MOEF(WL).
	12	Hi-Tech Advance Products, Indore 01/53/8/82/AM13/H-4/IC	24.4.2012	5 Set Veterinary Equipment	7.47	Deferred for want of comments from MOEF(WL).
	13	G. Abhinav Reddy, Hyderabad 01/53/8/421/AM12/G-34/IC	16.11.2011	22 Hunted Animal Trophies as detailed in the application	1.2	Deferred for want of comments from MOEF(WL).
PART-XI (PESO)			-	-	-	-
	1	Eco Breaking Technologies India Pvt. Ltd., New Delhi 01/53/8/532/AM-12/E-25/IC	20.01.2012	2760 Nos. of Green Break Safety Cartridge	1 crores	Deferred for want of comments from PESO.
	2	Shri Gajanan Borewell, Kolhapur 01/53/8/519/AM12/S-138/IC	16.1.2012	3600 Nos. Swellnex (Explosives)	18.37	Deferred for want of comments from PESO.
	4	Rajasthan Explosives & Chemicals Ltd., Delhi 01/53/8/54/AM13/R-4/IC	27.4.2012	10 Million Mtr Double Layered Detonating Tube and 10 Million Nos. Lead Tube Delay Element	850.17	Deferred for want of comments from PESO and information from the firm..
	5	Haliburton Offshore Service Inc, Mumbai 01/53/8/143/AM132/H-11/IC	6.6.2012	Explosives, (HMS, HMX etc as detailed in the application)	54.83	Deferred for want of comments from PESO.
PART-XII(PHARMA)			-	-	-	-
	1	Cadila Healthcare Ltd., Gujarat 01/53/8/594/AM12/C-47/IC	21.2.2012	6 Kgs Bromo Fluoro Methane	10.59	Deferred for want of comments from D/o Pharma.
PART-XVI(MHA)			-	-	-	-
	1	DB Upmost standardized attires Ltd, Bangalore 01/53/162/440/AM-12/D-11/IC	11.7.2011	Pepper spray---3095	7.16	Deferred for want of information from the firm.
	2	Gloverm Consulting Pvt Ltd, Bangalore 01/53/8/199/AM-12/G-20/IC	28.7.2011	Guardian Angel---1026 Non Lethal Peper Spray	10.42	Deferred for want of information from the firm.
	3	Siddharth Model Sports Pvt Ltd, Thane 01/53/8/245/AM12/S-72/IC	26.8.2011	Remote Start, Duo, Ultrasonic, converter, Radio Modem	13.24	Deferred for want of information from the firm.
	4	Elero Motors & Controls P Ltd.,	23.4.2011	2500 Pcs Radio Frequency	46.96	Deferred for want of

		Delhi 01/53/8/40/AM12/E-2/IC		Remote Control 867 MHz		information from MHA.
5		AKJ Infrastructure, Delhi 01/53/8/302/AM-12/A-35/IC	20.9.2011	Stun Gun—11299 Nos.	100	Deferred for want of information from the firm.
9		Pahwa Manufacturers, Sitapur 01/53/8/468/AM12/P-33/IC	19.12.2011	220,800 Nos. Primers 199,000 Plastic Cases without primer	7.33	Deferred for want of information from MHA.
11		DG of Security SFF, New Delhi 01/53/8/335/AM12/D-20/IC	1.1.2012	Arms and ammunition (Colt 5.56 mm M4 Carbine One Piece Upper Receive) etc.	US\$16405	Deferred for want of information from MHA.
12		DG, Central Research Police Force, 01/53/8/585/AM12/C-44/IC	14.2.2012	983 Pcs Arms and Ammunitions	US\$4934.89	Deferred for want of information from MHA.
13		Reliance Port & Terminals Ltd., Gujarat 01/53/8/637/AM12/R-44/IC	9.3.2012	15 Nos. Night Vision Binocular	5.71	Deferred for want of information from MHA.
14		K.P. Poonacha, Karnataka, 01/53/162/132/AM-12/K-29/IC	07.03.2012	1 nos of Hand Gun	0.1	Deferred for want of information from MHA.
16		National Security Guard, ND, 01/53/8/679/AM-12/N-35/IC	21.03.2012	346 nos of Laser Aiming Device for MP-5	257.95	Deferred for want of information from MHA.
18		E.I. Dupont India P Ltd., Haryana 01/53/8/8/AM13/E-2/IC	4.4.2012	2 Nos. 308 Barrels for 7.62 Nato and 2 Nos. 5.56 Barrels for 5.56 NATO	2.6	Deferred for want of information from MHA.
19		L&T Shipbuilding Ltd., Chennai 01/53/162/60/AM13/L-1/IC	18.4.2012	One Racon	23.92	Deferred for want of information from MHA and information from the firm.
22		Janak Positioning & Surveying Systems Ltd., Delhi 01/53/8/663/AM12/J-23/IC	13.3.2012	Surveying Instruments	9.14	Deferred for want of information from MHA and DOT.
23		Reliance Port & Terminals Ltd., Gujarat 01/53/8/35/AM12/R-3/IC	19.4.2012	Ground Penetrating Radar (GPR) comprising various items as detailed in the agenda	3.76	Deferred for want of information from MHA.
24		Airport Authority of India (AAI), New Delhi 01/53/8/56/AM13/A-7/IC	27.4.2012	Airport Surveillance Radar (ASR) with Monopulse Secondary Surveillance Radar Model S Level II	5674.33	Deferred for want of information from MHA.
25		LNG Security Services P Ltd., Delhi 01/53/8/682/AM12/L-21/IC	22.3.2012	Spares of De Armer Disrupters as detailed in the application	28.16	Deferred for want of information from MHA.
26		Elektronik Lab, Mumbai 01/53/162/249/aM13/E-13/IC	5.6.2012	3 Nos. Radar	15.7	Deferred for want of information from MHA.
28		Alligator Design P Ltd., New Delhi 01/53/8/80/AM13/A-10/IC	11.5.2012	128 Nos. Nigh Vision Sight Body Kit (Parts) for Sig Assault Rifle	0.2	Deferred for want of information from MHA.
29		Marine Safety Products, Mumbai 01/53/8/85/AM13/M-9/IC	11.5.2012	300 Nos. Day & Night Distress Signals	7.8	Deferred for want of information from MHA.
30		SSF, Delhi 01/53/8/79/AM13/S-9/IC	11/5.2012	Pistol 3 Nos.	US\$32859.38	Deferred. Applicant may be requested to provide information as sought by MHA vide ID No.IV-13018/16/11/MHA dated 15.6.2012.
32		Audo Viso P Ltd., New Delhi 01/53/8/81/AM13/A-11/IC	10.5.2012	25 Nos. Digital Night Vision Monocular	11.31	Deferred for want of information from MHA

2	4	Samaritan Service Trust, Tamilnadu 01/53/162/105/AM13/S-7/IC	1.5.2012	343 Units unfurnished Used Computers	6.12	Rejected as per the comments of DIT vide letter No.16(15)/2012-IPHW dated 1.6.2012 as import of E Waste is not allowed.
3	5	Core Centric Engineering Solutions India Pvt. Ltd., Pune 01/53/8/621/MA12/C-49/IC	1.3.2012	3180 Nos. Rejected / Damaged Integrated Circuit Boards	0.64	Rejected as per the comments of DIT vide letter No.16(11)/2012-IPHW dated 3.4.2012 as import of E Waste is not allowed.
PART-IX [MOEF(O)]			-	-	-	-
4	14	Montata Impex P Ltd., Delhi 01/53/8/13/AM13/M-2/IC	9.4.2012	15640 Kgs HCFC (R-22) Gas	20.84	Rejected as per the comments of MOEF vide O.M. No.11/8/2007-OC dated 28.5.2012 that import of R-22 Gas is not allowed for import.
PART-XVI(MHA)			-	-	-	-
5	8	Dinex India Pvt. Ltd., Uttarakhand 01/53/8/548/AM-12/D-31/IC	23.01.2012	144,000 Cartridge Paper tube	232820	Rejected as per the comments of MHA vide OM No.IV24011/5/2012-Prov.I dated 13.6.2012.
6	15	Dinex India Pvt. Ltd., Uttarakhand, 01/53/8/692/AM- 12/D-38/IC	30.03.2012	100,000 nos of Primers and 100,000 Nos. Plastic wads	2.57	Rejected as per the comments of MHA vide OM No.IV24011/5/2012-Prov.I dated 13.6.2012.

3.3 Following 04 (Four) application were granted Ex-post-facto approval.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
1	31	Broadacres Stud Farm, Bangalore 01/53/8/40/AM13/B-3/IC	23.4.2012	4 Broodmares and 2 Stallion	270	Committee accorded ex-post-facto approval to the case approved on file on the recommendation of D/o AHD&F.
2	38	M/s. Alligator Design Pvt. Ltd., 01/53/8/122/AM13/A-17/IC	29.5.2012	209 Night Vision (Device) Binocular	41.37	Committee accorded ex-post-facto approval to the case approved on file for supply to Eastern Railway.
3	39	M/s. Alligator Design Pvt. Ltd., 01/53/8/120/AM13/A-18/IC	29.5.2012	21 Night Vision Binocular	14.57	Committee accorded ex-post-facto approval to the case approved on file for supply to ONGC.
4	40	M/s. Alligator Design Pvt. Ltd., 01/53/8/121/AM13/A-19/IC	29.5.2012	14 Night Vision Binocular	20.5	Committee accorded ex-post-facto approval to the case approved on file for supply to AP Policy.

3.4 Following 01 (one) application is to be examined on file.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
PART-III (Heavy Industry)			-	-	-	-
58	3	Caterpillar India P Ltd., Chennai 01/53/8/544/AM12/C-40/IC	4.4.2012 (rep.)	3973 remanufactured Goods	131.21	To be examined on file in light of the Exim Policy announced on 5.6.2012.

4. Many applications have been received for import of Rubber Scrap. A D.O. letter may be sent to all concerned Ministries to get their views.

5. Next meeting will be held on 19.7.2012 (Thursday) at 10.30 AM.

6.

The meeting ended with a vote of thanks to the Chair.

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